

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 33 of 2015

Dated :19th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.T. Munikrishnaiah, Technical Member

In the matter of :

State Load Despatch Centre, Gujarat Energy
Transmission Corporation Ltd. ...Appellant(s)
Versus
Gujarat Electricity Distribution Co. Ltd. &Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Tushar Nagar
Mr. S.R. Pandey for R.1

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on 20.11.2015.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/hcj